

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

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**CP 814/2017 in  
OA 3414/2017**

**This the 18<sup>th</sup> day of July, 2018**

**Hon'ble Justice Dinesh Gupta, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Ramesh Kumar Rajpur,  
Aged about 57 years,  
Group 'C'  
S/o Sh. Balbir Singh,  
Working as Senior Section Engineer/P, Way,  
Northern Railway, Narela, Delhi-110040        ....Applicant

(By advocate: Mr. Gaya Prasad)

**Versus**

Devendra Kumar,  
Senior Divisional Personnel Officer,  
Northern Railway,  
DRM Office, State Entry Road,  
New Delhi        ....Respondents

(By Advocate: Mr. Kripa Shankar Prasad)

**ORDER (ORAL)**

**By Hon'ble Justice Dinesh Gupta, Member (J),**

Learned counsel for the respondents submits that they have  
complied with the order dated 27.09.2017 of this Tribunal.

Since the respondents have complied with the order passed by  
this Tribunal, this CP is closed and the notices issued to the

respondents are discharged. However, if the petitioner is not satisfied with the order passed by respondents, he may avail the legal remedy available to him.

**(Nita Chowdhury)**  
**Member (A)**

**(Justice Dinesh Gupta)**  
**Member (J)**

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